

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 102
IB-528/ND/2020**

**IN THE MATTER OF:
M/s. Sun Land Alloys**

...PETITIONER

Vs.

M/s. Kiran Udyog Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

Order delivered on 18.02.2020

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :
For the Respondent/ Corporate-debtor :**

ORDER

Heard the submissions made by the proxy counsel for the operational creditor. Perused the paper book. Serve notice on the corporate debtor within 10 days. Post the matter to 12.03.2020.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**